

LC No. 2391/2016

Bina Minz vs M/s K J Arora Associates Royalty Pvt. Ltd.

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

25.09.2020.

Present : Shri Gagandeep Singh, AR for the workman.

None for the management.

The matter is fixed for WE.

At request, matter stands adjourned for WE on

26.10.2020.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 3029/2016

Maya Joshi vs M/s Oberoi Service Station

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : Ms Poonam Kaushik, AR for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

Evidentiary affidavit not filed by the workman.

Workman is directed to file evidentiary affidavit on official email ID by the next date of hearing.

Be put up for ex-parte evidence on **07.10.2020.**

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 6213/2016

Harish Mishra vs M/s Rajiv Brothers

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **21.11.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 78/2017

Bhawana Kashyap vs M/s Indu Priya Group

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.

Management is already ex-parte.

The matter is fixed for ex-parte evidence.

Perusal of the record shows that workman was directed to provide complete details of the witnesses. Same is not provided by the workman.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte evidence on **21.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 706/2017

Ikram Ahmed vs M/s Delux Cargo India pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.
 Management is ex-parte.

The matter is fixed for ex-parte evidence.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte evidence on **21.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LC No. 751/2018

Ashok Chaudhry vs M/s White House Party Palace

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.
 Management is ex-parte.

The matter is fixed for ex-parte evidence.

Despite efforts, no one is connected through VC, on behalf of the workman, in these circumstances, matter stands adjourned for ex-parte evidence on **21.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 1348/2016

Arvind Kumar vs M/s Rashmi Sales

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : Shri Raj Rishi, AR for the workman.

Shri Shashi Shankar, AR for the management.

The matter is fixed for ME.

At joint request of the parties, matter stands adjourned for ME on **26.11.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 551/2016

Sudha Yadav vs M/s R MX Joss Merchants

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : Shri T S Rajpoot, AR for the workman.

Shri Puneet Saini, AR for the management.

The matter is fixed for ME.

At joint request of the parties, matter stands adjourned for ME on **25.11.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 4186/2016

Anjali Devnath vs M/s Guru Harikishan Public School

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **28.11.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 4316/2016

Kapil Dev vs M/s Scot Innovation

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

25.09.2020.

Present : None for the workman.

Shri Mayank Sharma, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

28.10.2020.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 5569/2016

Arvind vs M/s Scot Innovation

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

25.09.2020.

Present : None for the workman.

Shri Mayank Sharma, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

28.10.2020.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 6369/2016

Baljeet Singh vs M/s Scot Innovation

**Matter taken up today through VC which is hosted by Ms Renu Gupta,
Reader of the court, after its last date of hearing.**

25.09.2020.

Present : None for the workman.

Shri Mayank Sharma, AR for the management.

The matter is fixed for ME.

At request, matter stands adjourned for ME on

28.10.2020.

VEENA RANI

POLC/RADC

25.09.2020

LC No. 276/2016

Karam Chand Dogra vs M/s J P Sidharth Hotel

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : Shri Murari Lal Sharma, AR for the workman.
 None for the management.

The matter is fixed for ME.

Management is directed to file evidentiary affidavit with directions to supply advance copy of the same to the workman or his AR by the next date of hearing.

Matter stands adjourned for ME on **17.11.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LIR No. 1698/2016

Shashi Kala Yadav vs M/s Aarti Fax India

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for final arguments.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for final arguments on **21.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LCA No. 413/2016

Kapil Others vs M/s Scot Innovation

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.

Shri Mayank Sharma, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that all the matters listed today in management evidence and final arguments are connected matters and may be heard together. It is further submitted by AR for the management that there was some order in this regard also passed by the Hon'ble Court and he will mention about that order on next date of hearing.

AT request, matter stands adjourned for final arguments on **28.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LCA No. 294/2016

Baljeet Singh vs M/s Scot Innovation

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.

Shri Mayank Sharma, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that all the matters listed today in management evidence and final arguments are connected matters and may be heard together. It is further submitted by AR for the management that there was some order in this regard also passed by the Hon'ble Court and he will mention about that order on next date of hearing.

AT request, matter stands adjourned for final arguments on **28.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LCA No. 304/2016

Arvind vs M/s Scot Innovation

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : None for the workman.

Shri Mayank Sharma, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that all the matters listed today in management evidence and final arguments are connected matters and may be heard together. It is further submitted by AR for the management that there was some order in this regard also passed by the Hon'ble Court and he will mention about that order on next date of hearing.

AT request, matter stands adjourned for final arguments on **28.10.2020**.

VEENA RANI

POLC/RADC

25.09.2020

LC No. 687/2016

Himmat Ram vs M/s Andhra Bank Service Centre

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

25.09.2020.

Present : Shri Deepanshu Gupta, AR for the workman.

None for the management.

The matter is fixed for order on application under Order 7 Rule 14 and order 18 Rule 17 CPC r/w Section 151 CPC and application under Section 65 C of the I.D. ACT.

At request, matter stands adjourned for arguments on the application on **19.11.2020**.

VEENA RANI

POLC/RADC

25.09.2020